

RE. QUESTION OF PRIVILEGE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH):
As mentioned by the hon. Deputy Speaker,
the Law Minister is busy with the Banking
Companies Bill in the other House. I have
spoken to Mr. Salve and he has agreed that
this matter may be postponed to 14th.

SHRI NATH PAI (Rajapur) : Why
14th?

MR. DEPUTY - SPEAKER : Because
Mr. Salve will not be here.

SHRI N. K. P. SALVE (Batal) : The
matter has been kept hanging fire too long.
In view of the genuine difficulty pointed out
by the Minister of Parliamentary Affairs,
I do not mind its postponement to the 14th
but on the 14th I hope it will not meet the
same fate.

SHRI S. M. BANERJEE (Kanpur) : I
got a telephonic message that the Chairman
and the Deputy Chairman of the Indian
Jute Mills Association are here in response
to the statement issued by Mr. B. R. Bhagat
yesterday regarding the strike of jute
workers.

They are here now and the hon. Minis-
ter Shri B. R. Bhagat is negotiating with
them. This is a very serious matter. I
would request that it should be impressed
on them that unless they give certain con-
cessions, the jute mill strike is not going to
end. May I request Shri B. R. Bhagat
through you that he should make a state-
ment and tell us that the jute mill magnates
have agreed to do something so that the
strike will be averted? Let him make a
statement.

MR. DEPUTY-SPEAKER : It has been
taken note of. His plea has been recorded.

श्री कंबर लाल गुप्त (दिल्ली सदर) :
उपाध्यक्ष महोदय, परसों दिल्ली कांग्रेस ने यहाँ
दफा 144 को तोड़कर प्रोवेशन निकाला और
उसके बारे में सरकार ने उसके खिलाफ कोई
कार्रवाई नहीं की। उमसे पहले पन्द्रह दिन पूर्व

जनसंघ के सात लोगों के खिलाफ दफा 144
तोड़ने के अपराध में ऐक्शन लिया गया, जिनमें
मदन लाल खुराना भी थे, जो अपने घर से
वापस आ रहे थे। मैं कहना चाहता हूँ कि इस
तरह का डिक्लिमिनेशन नहीं होना चाहिए।
मंत्री महोदय इसके बारे में बयान दें।

MR. DEPUTY-SPEAKER : How can
I permit this? Shri Kanwar Lal Gupta may
write to me.

SHRI KANWAR LAL GUPTA : I
shall write to you.

SHRI S. M. BANERJEE : There
should be no section 144.

SHRI BAL RAJ MADHOK (South
Delhi) : I want to say something on the
statement that Shri S. M. Banerjee has
made. The jute industry is a very impor-
tant industry of this country and it is a big
foreign-exchange-earner. It employs about
2½ lakhs workers. We want the matter to
be settled. The chairman and the deputy
chairman of the IJMA are here. I would
appeal to them that they should settle this
matter. We have to look to the interests of
the labourers and we should also look to
the economic viability of the mills and also
see that the country's economy does not
suffer. Something should be done to settle
the matter.

DR. RANEN SEN (Barasat) : I fully
endorse the point made by Shri S. M. Baner-
jee and Shri Bal Raj Madhok. I come
from West Bengal and I know that the jute
industry is a very important industry there.
So, the demands of the workers must be
conceded, and a settlement has to be
arrived at.

SHRI S. KUNDU (Balasore) : I have
examined the statement made by Shri B. R.
Bhagat in response to our request but I
find certain lacunae in the statement. Cer-
tain things have happened in the meantime.
Firstly, there is a report in the newspapers
that a group of the management of IJMA
has agreed to pay interim relief in wages;
there is also another statement by some
mill-owners that under such circumstances

[Shri S. Kundu]

when the other group would not agree to pay the interim relief, the industry should be nationalised.

MR. DEPUTY-SPEAKER : Let the hon. Member write to me. I shall consider whether a discussion is possible.

श्री विभूति मिश्र (मोतीहारी) : जो जूट मिलों की हड़ताल हुई है उसके कारण किसान के जूट का दाम 10 रु० घट गया। अगर हड़ताल चलती रहेगी तो जूट का दाम और गिर जायेगा। जो मिल मालिक हैं वह सोचते हैं कि हड़ताल चलती रहे ताकि मजदूरों को कम देना पड़े। इस बीच में जूट का दाम और गिरता जायेगा। इसमें किसान को लाभ हो रहा है। मैं चाहता हूँ कि सरकार इस सम्बन्ध में कार्रवाई करे और किसानों में जूट खरीदे और अपने स्टॉक में रखे। अगर सरकार ऐसा करने नहीं जा रही है तो बिहार, बंगाल, असम, उड़ीसा, उत्तर प्रदेश और आन्ध्र के किसानों को घाटा होने जा रहा है। इसमें सरकार को शीघ्र से शीघ्र कार्रवाई करनी चाहिए।

SHRI S. M. BANERJEE : The hon. Minister must take note of this. It is very urgent.

SOME HON. MEMBERS *rose*—

MR. DEPUTY-SPEAKER : Since many Members wanted to rise this, I had permitted it. There is a strike and negotiations are going on. The other point of view has also been brought forward by Shri Bibhuti Mishra. The matter is very important, and already the hon. Minister has made a statement and negotiations are going on. If hon. Members write to me, we shall consider about how to bring it up before the House.

SHRI S. M. BANERJEE : We have already tabled motions.

श्री विभूति मिश्र : किसानों का लाखों रुपये का नुकसान होगा। यह हड़ताल चलती रही तो किसानों को लाखों रुपये का घाटा

होने जा रहा है। किसान गरीब है। वह जूट को रोककर रख नहीं सकता है। किसानों के लिए कुछ किया जाना चाहिए।

SOME HON. MEMBERS *rose*—

MR. DEPUTY-SPEAKER : Let us put an end to this now.

SHRI RANDHIR SINGH (Rohtak) : I want just one minute.

MR. DEPUTY-SPEAKER : I have closed it already. If I have to listen to him, then I have to listen to others also.

श्री रणधीर सिंह : उपाध्यक्ष महोदय, हमने अनलाफुल एक्टिविटीज बिल पास किया है। जो आदमी देश को तोड़ने की बात करता है, देश की सामयित को खतरे में डालने की बात करता है, देश की यूनिटी के खिलाफ बात करता है, चाहे वह चीफ मिनिस्टर हो या कोई साधारण आदमी, उसके खिलाफ हम एक्ट के तहत कार्रवाई हो सकती है।

MR. DEPUTY-SPEAKER: How does it come up just now?

श्री रणधीर सिंह : चंडीगढ़ के बारे में पंजाब के चीफ मिनिस्टर ने जो बयान दिया है और जो धमकी दी है, उसकी तरफ से सारे देश का -

MR. DEPUTY-SPEAKER : Let him write to me. This is not proper. This is a controversial issue. Let him write to me first. Nothing that he says will go on record.

SHRI RANDHIR SINGH : **

MR. DEPUTY-SPEAKER : I shall not permit this controversy to be raised now.